

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF STAKEHOLDERS OF MUKTAR INFRASTRUCTURE (INDIA) PRIVATE LIMITED

Sl No.	Particulars	Details
1.	Name of Corporate Debtor	Muktar Infrastructure (India) Private Limited
2.	Date of incorporation of Corporate Debtor	01/01/2010
3.	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies - Goa
4.	Corporate Identity No. / Limited Liability Identification no. of Corporate Debtor	U74930GA2010PTC006256
5.	Address of the registered office and principal office(if any) of Corporate Debtor	Registered Office (as per MCA records): Plot B-2, B-3, Phase I Verna Industrial Estate Verna GA – 403722, India
6.	Date of closure of Insolvency Resolution Process	21/09/2022
7.	Liquidation commencement date of Corporate Debtor	21/09/2022 (date of pronouncement of order by NCLT, Mumbai) Copy of order received on 29/09/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Anup Kumar Singh Reg No.: IBBI/IPA-001/IP-P00153/2017-2018/10322
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 162/D/702 Lake Gardens, Kolkata-700045, West Bengal Email: anup_singh@stellarinsolvency.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1 st Floor, Suite 1B, 22/28A Manoharpukur Road, Deshpriya Park, Kolkata-700029, West Bengal Email: muktarinfra.sipl@gmail.com
11.	Last date for submission of claims	21/10/2022 i.e. 30 days from the Liquidation Commencement date

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the MUKTAR INFRASTRUCTURE (INDIA) PRIVATE LIMITED on 21.09.2022.

The stakeholders of MUKTAR INFRASTRUCTURE (INDIA) PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 21.10.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Date and place: 04.10.2022, Goa

Anup Kumar Singh
Liquidator



Tibetan spiritual leader Dalai Lama arrives at Tsugla Khang Temple for a teaching session on Dharmakirti's 'Commentary on Valid Cognition', in Dharamshala



Congress leader Rahul Gandhi during a visit to St Philomena Church amid the party's 'Bharat Jodo Yatra', in Mysuru district



Ranjeet Singh, a traffic cop, popularly known as the 'dancing cop', directs commuters, in Indore. He has been managing traffic using dance moves for more than ten years



New Director General of ITBP Anish Dayal Singh (right) takes charge from his predecessor SL Thaosen, in New Delhi

alloverindia



Union Minister for Housing and Urban Affairs Hardeep Singh Puri felicitates a student during a function on World Habitat Day, at Vigyan Bhawan in New Delhi, Monday

Fire ravages Durga Puja pandal in Bhadohi, five dead

BHADOHI (UP): Three children were among five people killed and 64 injured after a fire broke out in a Durga Puja pandal here due to overheating of a halogen light, officials said on Monday. A digital show was going on at the pandal in Nathua village when the fire broke out on Sunday night, reducing the structure to ashes. More than 300 people were in the pandal when the blaze erupted and a majority of them were women and children. District Magistrate (DM) Gaurang Rathi said the fire broke out around 9.30 pm on Sunday when a halogen light at the pandal overheated, causing an electric wire to catch fire. Soon the fire engulfed the wooden scaffolding and the tent, he said. The cause of the fire was ascertained by a special probe team constituted by Additional Director General Ram Kumar, he added.

Maha: Unaccounted cash, gold worth Rs 1.71 cr seized from railway passenger

THANE: Unaccounted cash and two gold biscuits collectively worth Rs 1.71 crore were found in the backpack of a passenger at Titwala railway station in Thane district of Maharashtra, an RPF official said on Monday. The cash and gold biscuits were handed over to the Income Tax department for further investigation. A team of Railway Protection Force (RPF) detained Ganesh Mondal, who was moving suspiciously on the railway station platform, on October 1. The search of his backpack revealed he was carrying Rs 56 lakh cash and two gold biscuits worth Rs 1.15,16,903, the official said, adding that Mondal cannot give a satisfactory reply about the source of the money and gold. Mondal told RPF officials that he was coming from Lucknow and travelled in Pushpak Express.

EVMs, VVPATs arrive in Tripura for next year's assembly polls

AGARTALA: As many as 4,900 EVMs and VVPATs for next year's assembly polls in Tripura arrived here from Hyderabad, an election official said on Monday. The machines were stored in a warehouse in Tripura West district in the presence of representatives of recognised political parties, Additional Chief Election Officer Use Jen Mog said. "We have received 4,900 EVMs and VVPATs from Hyderabad, as was directed by the Election Commission of India (ECI). The poll materials, as of now, have been stored at a warehouse in Tripura. They will be dispatched to seven other districts of the state, as per requirement, after the puja holidays," Mog told PTI.

BJD MLA Bijay Ranjan Singh Bariah dies at 65

BHUBANESWAR: Ruling BJD MLA and former Odisha minister Bijay Ranjan Singh Bariah died at a private hospital here on Monday, his family said. Bariah, a five-time lawmaker from Padampur assembly constituency in Bargarh district, was 65 years old. He was admitted to the hospital with kidney-related ailments and later put on a ventilator as his condition deteriorated, his son Brajraj Singh said. He breathed his last around 1 AM and his body was taken to his assembly segment. Bariah, a veteran tribal leader in the western region of the state, was elected to the Odisha Assembly five times from the Padampur constituency in 1990, 1995, 2000, 2009 and 2019. Chief Minister Naveen Patnaik and many other dignitaries condoled the death of Bariah.

Maha: Boy injured in e-scooter battery blast succumbs to injuries

PALGHAR: A seven-year-old boy injured in the electric scooter battery blast died during treatment in Maharashtra's Vasai city, police said on Monday. The deceased, identified as Shabbir Ansari, was a student of class 2. He suffered severe burns when the battery of the e-scooter kept in his house exploded while being charged on September 23. Due to the explosion, the television set in the room caught fire. The boy was sleeping along with his mother at the time of the incident, a police official said. "Shabbir's father had brought the assembled e-scooter from Jaipur and kept the battery for charging in the living room. Prima facie, the battery exploded due to excess heating," he said.

IAF inducts indigenously-built light combat helicopter

PTI, JODHPUR: The Indian Air Force (IAF) on Monday inducted the first fleet of indigenously-built Light Combat Helicopter (LCH), which has been developed primarily for mountain warfare after a requirement for it was felt during the Kargil war in 1999.

MAKE IN INDIA

Developed by state-run aerospace major Hindustan Aeronautics Ltd (HAL), the 5.8-tonne twin-engine gunship chopper is armed with air-to-air missiles, 20 mm turret guns, rocket systems and other weapons.

The fleet comprising four helicopters was inducted into the IAF at a ceremony at the Jodhpur Air Force Station in presence



Defence Minister Rajnath Singh prepares for a sortie in the newly-inducted indigenously built Light Combat Helicopter (LCH) 'Prachand', in Jodhpur, on Monday

of Defence Minister Rajnath Singh, Chief of Defence Staff Gen Anil Chauhan, Chief of Air Staff Air Chief Marshal VR Chaudhari and other senior military officials.

The defence minister named the helicopter as "Prachand" (fierce) and said the platform, capa-

ble of operating in day and night, will add significant edge to the IAF's combat capabilities as it can hit enemy targets with precision.

Singh, who also flew a sortie on the LCH, said it can operate in all possible conditions, and is among one of the best

globally in its class.

The helicopter, with its wide range of missiles and other weapons, can hit enemy infantry, tanks, bunkers, drones and other assets in high-altitude regions, military officials said.

In his address, Singh described induction of the indigenously-built LCH into the IAF as a "momentous occasion" for India's defence production.

"The IAF has been playing an important role in protecting India's sovereignty and I am confident that its overall capability will enhance further following induction of LCH," Singh said in his address.

"We have been focusing on boosting the country's defence production following certain developments.... security of the

country has been our foremost priority and it will remain so," he said.

The defence minister also complimented the IAF for reposing confidence in indigenously developed platforms.

Air Chief Marshal Chaudhari said the capabilities of LCH is on a par with the helicopters of its class globally.

CHANGE OF NAME

I, PETER GAONKAR, resident of House No. 187/1, Belbhat, Chorao, Tiswadi, North Goa, Goa, Pin:403102, would like to change my name from **PETER AUGUSTINHO GAONKAR** hereafter in all my dealings and documents I will be known by my new name as **PETER GAONKAR.**

CHANGE OF NAME

I, INACIO CAETANO DE SOUZA, resident of House No. 306, Bhatti Vaddo, Near Holy Cross Chapel, Nerul, Bardez, North Goa, Goa, Pin: 403114 would like to change my name from **IGNATIUS CAETANO D'SOUZA** hereafter in all my dealings and documents I will be known by my new name as **INACIO CAETANO DE SOUZA.**

VILLAGE PANCHAYAT CALANGUTE BARDEZ - GOA.

V.P/Cal/F-55/22-23/ 2738
Dated: 03/10/22

PUBLIC NOTICE

The General Public, shop owners, gaddo operators are hereby informed that the Village Panchayat resolved vide resolution no. IX J (100) dated 30/09/2022 that the panchayat going to take strict action against those who are operating business in road widening area, footpath and public property.

Hence it is directed to all shop owners/gaddo operators to stop any business activity business in road widening area, footpath and public property within a period of seven days, failing which the panchayat will remove the same and the cost incurred thereof will be recovered from the concerned owners.

Sd/-
(Shri. Joseph R. Sequeira)
Sarpanch
V. P. Calangute

Sd/-

Jervis A Pereira
9850175779
jervisap16@gmail.com

GOVERNMENT OF GOA
OFFICE OF THE EXECUTIVE ENGINEER
WORKS DIVISION XII (PHE-SWSP)
PUBLIC WORKS DEPARTMENT, SANGUEM-GOA
E-Tender Notice No: 48-1/PWD-WD XII-TECH/2022-23/17
Dt: 03/10/2022
1. Last date of online submission:- **12/10/2022 up to 15:00 hrs.**
2. Date & Time of opening of online tender:- **14/10/2022 at 10.30hrs. at the Office of Executive Engineer, Div-XII (PHE-SWSP), PWD, Sanguem-Goa.**
For more details log on to the website:
https://eprocure.goa.gov.in
DI/AdvT/1124/2022
"Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF MUKTAR INFRASTRUCTURE (INDIA) PRIVATE LIMITED		
Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Muktar Infrastructure (India) Private Limited
2.	Date of incorporation of corporate debtor	01/07/2010
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74930GA2010PT0006256
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office (as per MCA records): Plot B-2, B-3, Phase I Verna Industrial Estate Verna Ga - 403222, India
6.	Date of closure of Insolvency Resolution Process	21/09/2022
7.	Liquidation commencement date of corporate debtor	21/09/2022 (date of pronouncement of order by NCLT, Hyderabad) Copy of order received on 29/09/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Anup Kumar Singh Reg No.: IBSU/PA-001/IP-P00153/2017-2018/10322
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 162/D/702 Lake Gardens, Kolkata-700045, West Bengal Email: anup_singh@stellarisinsolvency.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1st Floor, Suite 18, 22/28A Manoharpur Road, Deshpriya Park, Kolkata-700029, West Bengal Email: muktarinfra.sipi@gmail.com
11.	Last date for submission of claims	21/10/2022 i.e. 30 days from the Liquidation Commencement date

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **MUKTAR INFRASTRUCTURE (INDIA) PRIVATE LIMITED** on 21.09.2022.

The stakeholders of **MUKTAR INFRASTRUCTURE (INDIA) PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **21.10.2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties

Sd/-
Anup Kumar Singh
Liquidator

Date and place: 04.10.2022, Goa

IN KEEPING WITH TRADITION



President Droupadi Murmu spins the 'charkha' during her visit to the Sabarmati Gandhi Ashram, in Ahmedabad, on Monday

IAF scrambles fighter jets after bomb scare

PTI, NEW DELHI: The Indian Air Force on Monday said it scrambled its fighter jets following a bomb scare on a China-bound Iranian civilian plane that was flying over Indian airspace.

An intimation was received of the bomb scare on an airline bearing Iranian registration, when it was transiting through Indian airspace, the IAF said. "IAF fighter aircraft were scrambled, which followed the aircraft at a safe distance. The aircraft was offered the option to land at Jaipur and then, at Chandigarh. However, the pilot declared his unwillingness to divert to either of the two airports."

"After a while, intimation was received from Tehran to disregard the bomb scare, following which, the aircraft continued on its journey towards its final destination," it said.

India rarely saw accountability of state in targeted violence: Teesta

“What is fallout? State accountability happens rarely in our country. How many people have been punished in (the riots of) 1984, 1992 and 2002? These are the questions before us. And the difficulties that survivors have to face to ensure punishment and citizens for supporting them are the issues that come up – Teesta Setalvad, Social Activist

PTI, AHMEDABAD: Social activist Teesta Setalvad has said the country had rarely seen accountability of the state as far as targeted violence is concerned, and added that survivors and citizens supporting them are among the "fallout" of such violence.

Delivering the Girish Patel Smarnanjali Lecture here on Sunday, Setalvad said the story of targeted violence begins with the build-up that is created with hate speeches and hate writings.

The survivors of such violence have to face difficulties in ensuring punishment for the perpetrators, she added.

"What is fallout? State accountability happens rarely in our country. How many people have been punished in (the riots of) 1984, 1992 and 2002?

These are the questions before us. And the difficulties that survivors have to face to ensure punishment and citizens for supporting them are the issues that come up," she said.

Setalvad was recently arrested by Gujarat police in a case of the alleged fabrication of evidence to frame innocent people in the 2002 Gujarat riots cases in which a large number of people, especially those from the minority community, were killed. She was recently granted interim bail by the

Supreme Court.

Setalvad said working on a deeply polarising issue among the public is not an easy one and added that the impact of social media on polarization is also overwhelming.

"The people in power who are controlling social media are the same that have spent 70-80 years in the society, on the roads, among doctors, lawyers, and cultural organisations to capture them. Power is degenerative, but they have worked hard," she said.

Never heard about it: Pawar on Ashok Chavan's claim

PTI, PUNE: NCP chief Sharad Pawar on Monday virtually dismissed Congress leader Ashok Chavan's claim that Shiv Sena wanted to form a govern-

ALLIANCE PROPOSAL

ment in alliance with Congress in 2014 after snapping ties with BJP and was told to consult Pawar.

Pawar also said 'Bharat Jodo Yatra' is organised by Congress and there is no reason for other parties to

take part in the foot march led by Rahul Gandhi.

Queried about Chavan's claim that there was a proposal from Shiv Sena for forming a govt with the Congress and the NCP in 2014, Pawar said no one gave such a proposal to the NCP.

"Had a proposal been given to NCP, I would have known a bit about it. Though leaders of NCP have the right to take a decision, at least they keep me posted. So whatever Ashok Chavan said, I never heard of it," he said.

Chavan had said Shiv Sena leader Eknath Shinde, the incumbent chief minister, was part of a delegation that had met him with a proposal to form a Sena-Congress alliance govt.

The senior Congress leader had also claimed that Shinde came with a proposal to snap ties with the BJP, after which the former asked him to consult Sharad Pawar. If he agreed, Chavan would talk to the Congress's central leadership, but nothing happened after that.

Uddhav-led party is real Shiv Sena: NCP

PTI, MUMBAI: The Uddhav Thackeray group is the 'real' Shiv Sena though the decision is pending with the EC and two rallies are being organised on Dussehra day by rival factions, the Nationalist Congress Party said on Monday. The NCP is of the view that the real Shiv Sena carries the ideas of the party founder the late Bal Thackeray, which is Uddhav Thackeray's Shiv Sena, said party spokesperson Mahesh Tapase.

निवडक

सांगे श्री पाईकदेवाच्या नूतन मंदिराची उद्या पायाभरणी

■ टीम दैनिक हेराळ

सांगे, दि. ३ : सांगेचे आराध्य श्री पाईकदेवाचे नूतन मंदिर बांधण्यासाठी उद्या बुधवार दि. ५ रोजी विजादशमीच्या शुभमुहूर्तावर मुख्यमंत्री डॉ. प्रमोद सावंत यांच्या हस्ते सकाळी ११ वा. पायाभरणी सोहळा आयोजित करण्यात आल्याची माहिती पाईकदेव देवस्थान समितीने घेतलेल्या पत्रकार परिषदेत दिली आहे.

या सोहळ्यात केंद्रीय मंत्री श्रीपद नाईक, खासदार विनय तेंडुलकर, समाजकल्याण मंत्री सुभाष फळदेसाई, सार्वजनिक बांधकाम मंत्री निलेश काब्राल, मंडावचे आमदार दिगंबर कामत, अनिवासी भारतीय आयुक्त नरेंद्र सावंडकर, माजी उपमुख्यमंत्री बाबू कवळेकर, अफिटेक्चर अभिजित साधले, जिल्हापंचायत सदस्य सुरेश केपेकर, उपजिल्हाधिकारी, अभिनवंद्र, सांगे मामलेदार प्रवीणजय पंडित, सांगे पोलीस निरीक्षक प्रवीण गावस, सांगे नगराध्यक्षा प्रीती नाईक, उप सरपंच भारती नाईक, स्थानिक पंच दित्या नाईक आदी मान्यवर मंडळी या सोहळ्यात उपस्थित राहणार असल्याची माहिती समितीच्यावतीने आनंद नाईक यांनी दिली.



भायली पेट येथे उद्या सरस्वती पूजन उत्सव

■ टीम दैनिक हेराळ

डिचोली, दि. ३ : मारुती मंदिर, भायली पेट-डिचोली येथे वार्षिक पद्धतीप्रमाणे सरस्वती पूजन उत्सव उद्या ५ पासून साजरा होणार आहे. यानिमित्त ५ रोजी मूर्तीचे आरामन, पूजा व इतर धार्मिक विधी, सायंकाळी भजन तसेच सहा, सात व आठ ऑक्टोबर रोजी रोज रात्री नऊ वाजता कीर्तन, भूषण युवा कीर्तनकार स्नेहल पित्रे यांची कीर्तने होतील. रविवारी नऊ रोजी सायंकाळी मूर्ती विसर्जन होईल. तसेच २२ व २३ रोजी गुरुद्वाराशी उत्सव गुरुनृद्ध मठात होणार असून दोन्ही दिवस धार्मिक विधी, रात्री शेखुबा व्यास यांचे कीर्तन होणार आहे. २२ रोजी दुपारी महाप्रसाद असेल. या दोन्ही उत्सवासाठी महाजन समिती निवडण्यात आली असून त्यावर दामोदर प्रभू, सुदत मांदेकर, ओंकार डांगी, गुरुदास कडके, तन्मय मांदेकर, सद्गुरू शेठ्ये, अमोघ कडके, वल्लभ कापडी, सचिन साळकर, सागर शेठ्ये, विमल साळकर, शंतनू धोंड, रिषभ कडके, सिद्धेश कामत, शिवदत्त शेठ्ये, मुरारी शेठ्ये, अंकित देसाई, विनोद धोंड, प्रसाद झोट्ये, अजित कोळमुळे, साईश कामत खाळे ही महाजन मंडळी उत्सव साजरा करणार आहेत. या उत्सवास भाविकांनी उपस्थिती लावावी, असे आवाहन महाजन मंडळीतर्फे करण्यात आले आहे.

फोंड्यात १३ रोजी देवगी कुपनचा निकाल

■ टीम दैनिक हेराळ

फोंडा, दि. ३ : सार्वजनिक श्री गणेशोत्सव मंडळ सदर फोंडा, 'फोंड्याचा राजा' यंदा गणेशोत्सवाचा सुवर्णमहोत्सव मोठ्या थाटात साजरा करण्यात आला. या गणेशोत्सवात काढण्यात आलेल्या देवगी कुपनाचा निकाल १३ रोजी काढण्यात आला. या देवगी कुपनाच्या वीजत्याचा बक्षीस समारंभ गुरुवार १३ रोजी संध्याकाळी ६ वाजता गणेशोत्सव सभागृह, सरस्वती मंदिरामगे, तिसक - फोंडा येथे आयोजित करण्यात आला आहे. प्रमुख पाहुण्यांच्या हस्ते या विजेत्यांना बक्षिस प्रादान करण्यात येईल. तरी सर्व बक्षीस विजेत्यांनी या कार्यक्रमाला उपस्थित राहून बक्षिस स्वीकारावीत. तसेच अजून काही विजेत्यांनी आपले वलेम संस्थेकडे सादर केले नाहीत त्यांनी १० ऑक्टोबर पर्यंत संस्थेकडे सुपूर्द करावेत. अश्वि माहितीसाठी सुनील देसाई व देवगी कुपन समितीचे अध्यक्ष संगम बांदोडकर - ९५४१७९५५५ यांच्याशी संपर्क साधावा.

खारवी समाजातील गुणवंत विद्यार्थ्यांचा गौरव

■ टीम दैनिक हेराळ

पणजी, दि. ३ : खारवी समाजातील गुणवंत विद्यार्थ्यांचा गौरव सोहळ्यानिमित्त शैक्षणिक वर्ष २०२० ते २१ ते २०२१ ते २०२२ साली झ्युना १० व १२ वी परीक्षेत ८० टक्के गुण व जास्त गुण मिळवून उत्तीर्ण झालेल्या विद्यार्थ्यांकडून अर्ज मागत आहे. गौरवास पात्र असलेल्या विद्यार्थ्यांनी आपला आज्ञासोबत गुणपत्रिका, समाज दाखला व १ पासपोर्ट साईज फोटो पर्यंत येथे समाज कार्यालयात १५ रोजी पर्यंत पोच करावे. अधिक माहितीसाठी ७०८३३०७४८७ व ९१५८८६९२३ या क्रमांकावर संपर्क साधावा.

पैंगीणच्या श्रद्धानंद विद्यालयाचा उद्या वर्धापनदिन सोहळा

■ टीम दैनिक हेराळ

काणकोण, दि. ३ : पैंगीण येथील श्रद्धानंद विद्यालयाचा बुधवारी ५ ८९ वा वर्धापनदिन सोहळा साजरा करण्यात येणार आहे. त्यानिमित्त सकाळी १० वाजता श्रद्धानंद सभागृहात विशेष कार्यक्रमाने आयोजन करण्यात आले आहे. या कार्यक्रमाला गोव्याचे लोकयुक्त अंबादास जोशी प्रमुख पाहुणे म्हणून तर पणजी मीड टाऊनचे डॉ. संगम कुर्हाडे सन्माननीय अतिथी म्हणून उपस्थित राहतील. यावेळी पाहुण्यांच्या हस्ते शालेय व अन्य उपक्रमात विशेष यश संपादन केलेल्या विद्यार्थ्यांचा पाहुण्यांच्या हस्ते पारितोषिके देऊन गौरव करण्यात येणार आहे, अशी माहिती श्रद्धानंद ज्ञान प्रसारक संस्थेचे अध्यक्ष अरुण वामन भट व मुख्याध्यापिका सीमा भूमावकर यांनी दिली.

डिचोलीतील मराठी शिक्षकांसाठी ६ रोजी 'वाचन साधना'

■ टीम दैनिक हेराळ

डिचोली, दि. ३ : गोवा मराठी अकादमी डिचोली प्रभाग, गोवा शालान्त मंडळ आणि आर्यवर्धन हायस्कूल पिळगाव यांच्या संयुक्त विद्यमाने डिचोली तालुक्यातील इयत्ता आठवी ते बारावी पर्यंतच्या मराठी विषयाच्या शिक्षकांसाठी 'वाचन साधना' या कार्यशाळेचे आयोजन करण्यात आले आहे. गुरुवार ६ रोजी सकाळी ९.३० ते दुपारी १.०० या वेळेत संपन्न होणाऱ्या या कार्यशाळेत शिक्षणतज्ञ रमेश सप्रे, प्रा. अनिल सामंत, रामचंद्र गदें, गजानन मांदेकर, अरविंद सायनेकर आदी मार्गदर्शन करणार आहेत. डिचोली तालुक्यातील मराठी विषयाच्या शिक्षकांनी या कार्यशाळेत सहभागी व्हावे, असे आवाहन प्रा. सोमनाथ पिळगावकर यांनी आयोजकातर्फे केले आहे.



महापसा - अन्नाभाट येथील गजानन शिरोडकर आणि कुटुंबीयांच्या निवासस्थानी पूजन केलेली श्रीकृष्ण मूर्ती, सोबत आकर्षक सजावट.

नवा समाज घडवणे गांधीजींचे ध्येय

माधव शेणवी देसाई पेडण्यात महात्मा गांधी जयंती साजरी

■ टीम दैनिक हेराळ

पेडणे, दि. ३ : महात्मा गांधीजींनी जगाला अहिंसेचा मंत्र दिला. हा मंत्र जगाला तारु शकतो. स्वातंत्र्य लढ्यात गांधीजींनी या मंत्राचा वापर केला, त्यामुळे ब्रिटिशांना देश सोडावा लागला. महात्मा गांधी हे भारताच्या स्वातंत्र्यासाठी इंग्रजांविरुद्ध आयुष्यभर लढणारे व्यक्ती होते. अहिंसा, प्रामाणिक आणि स्वच्छ आचरणातून नवा समाज घडवणे हे त्यांचे ध्येय होते. ते म्हणायचे की, अहिंसा हे एक तत्त्वज्ञान, एक तत्व आणि एक अनुभव आहे, ज्याच्या आधारे एक चांगला समाज घडवणे शक्य आहे, असे प्रतिपादन नगराध्यक्ष माधव शेणवी देसाई यांनी केले.

कला निकेतन गांधीतीर खारेबांद व नवचेतना युवक संघ पेडणे येथे या संयुक्त विद्यमाने आयोजित महात्मा गांधी जयंती कार्यक्रमात ते बोलत



पेडणे : खारेबांद येथे महात्मा जयंती कार्यक्रमात नगराध्यक्ष माधव शेणवी देसाई. सोबत आगोस्तिनो दी आल्मेदा, भूषण नाईक, गौरी जोसलकर, आश्विनी पालयेकर, राखी कशालकर, उषा नागवकर, कृष्णा पालयेकर, नरेश कोरगावकर व इतर.

होते. यावेळी प्रति गांधी म्हणून प्रसिद्ध असलेले आगोस्तिनो दी आल्मेदा, धाराळचे माजी सरपंच व विद्यमान पंचायत सदस्य भूषण नाईक, वारखंड ग्रामपंचायतीच्या सरपंच गौरी जोसलकर, उपसरपंच वसंत नाईक, नगरसेविका आश्विनी पालयेकर, राखी कशालकर, विशाखा गडेकर, उषा नागवकर, सामाजिक कार्यकर्ते नरेश

कोरगावकर, उमेश तळवणेकर, राजू गडेकर, महेश देसाई, महादेव पालयेकर, सुनंदा पेडणेकर, संजय पालयेकर, रामा च्यारी, नवचेतना युवक संघाचे अध्यक्ष कृष्णा पालयेकर, प्रकाश आंबेडकर, उत्तम अमेरकर, राखी कशालकर, अशोक पेडणेकर, उदय पेडणेकर, सदानंद नईबागकर, संतोष किनळेकर आदी उपस्थित होते आदी उपस्थित होते.

नगरसेविका उषा नागवकर म्हणाल्या की, महात्मा गांधीजींच्या मते समाजात राहणाऱ्या प्रत्येक व्यक्तीला त्यांचा धर्म, रंग किंवा जात विचाराने न घेता समान दर्जा आणि अधिकार मिळाले पाहिजेत. भारतात आणि जगभरात, महात्मा गांधींना साधेपणाने आणि समर्पणाने साधे जीवन जगण्याचा सर्वोत्तम आदर्श म्हणून गौरवले जाते.

नवाब शेख यांचा सत्कार

तुळशीमाता मंदिरात उद्या सरस्वती पूजन

■ टीम दैनिक हेराळ



कुडचडे : नवाब शेख यांचा सत्कार मंत्री सुभाष फळदेसाई. सोबत अध्यक्ष मोर्ते नाईक व मान्यवर.

फेरीत उपविजेतेपद जिंकल्यानंतर गोव्यात होणारा त्याचा पहिला सत्कार कुडचडे येथे या केंद्रातर्फे होणे ही एक ऐतिहासिक संस्थेच्या जीवन कार्यातील अभिमानास्पद गोष्ट आहे. मंत्री श्री. फळदेसाई यांच्या हस्ते नवाब शेख यांचा शाल, श्रीफळ व पुष्पगुच्छ देऊन सत्कार करण्यात आला. यावेळी श्री. शेखनी महाअंतिम फेरी प्रवासाला सादर केलेली श्री गणेश संबंधित दोन गाणी श्रोत्यांसमोर सादर केली व वाहवा

मिळविली. त्यांनी याप्रसंगी मनोगत व्यक्त करताना आपण कुडचडे गावाला केव्हाही विसरू शकत नाही. कारण त्यांनी आपला गोव्यात पहिला सन्मान व कौतुक केले व कला केंद्राचे आभार मानले. यावेळी उपाध्यक्ष सुभाष नाईक, पुष्पगुच्छ देऊन सत्कार करण्यात आला. यावेळी श्री. शेखनी महाअंतिम फेरी प्रवासाला सादर केलेली श्री गणेश संबंधित दोन गाणी श्रोत्यांसमोर सादर केली व वाहवा

तुळशीमाता मंदिरात उद्या सरस्वती पूजन

तळागाव, दि. ३ : येथील तुळशीमाता पांडुरंग मंदिरात बुधवारी (दि. ५) बाळगोपाळांतर्फे सरस्वती पूजन होणार आहे. त्याशिवाय दि. ६ रोजी धार्मिक विधी व सकाळी १० वा. अखिल गोवा रांगोळी स्पर्धा, दि. ७ रोजी रात्री ९ वा. अखिल गोवा फुगडी स्पर्धा होईल. दि. ८ रोजी रात्री ९ वा. कला चेतना वळवई निर्मित व राजदीप नाईक प्रस्तुत काणी नव्या युगाची हे कोकणी नाटक व दि. ९ रोजी संध्या. ७ वा. उत्तर पूजा आणि वाजत गाजत सरस्वती मिरवणूक व विजयंत होईल. स्पष्ट भाग घेणाऱ्या रुपेश नाईक (९८२२५८७४६४) यांना संपर्क करावा, असे देवस्थान समितीने कळवले आहे.

■ टीम दैनिक हेराळ

NOTICE
My Wife Late Sajida Bi Khan was owning Honda DLX bearing Reg. No. GA-06-R-4540. After her death, I have applied to transfer the ownership into my name. Any member of the public, or any other institution/Bank objecting for such transfer, may send their objections along with documentary proof, to the RTO, Vasco or to me within 15 days time from today.
Sd/-
Mr. Nassir Khan
F-3, 1st Floor, Block D, Centro Arcada,
Patrong Bana, Vasco da Gama, South Goa 403002
Sandeep Ads

CHANGE OF NAME
I, INACIO CAETANO DE SOUZA, resident of House No. 306, Bhatti Vaddo, Near Holy Cross Chapel, Nerul, Bardez, North Goa, Goa, Pin: 403114 would like to change my name from IGNATIUS CAETANO D'SOUZA to INACIO CAETANO DE SOUZA hereafter in all my dealings and documents I will be known by my new name as INACIO CAETANO DE SOUZA.

CHANGE OF NAME
I, PETER GAONKAR, resident of House No. 187/1, Belbhat, Chorao, Tiswadi, North Goa, Goa, Pin:403102, would like to change my name from PETER AUGUSTINHO GAONKAR to PETER GAONKAR hereafter in all my dealings and documents I will be known by my new name as PETER GAONKAR.

IN THE COURT OF THE DEPUTY COLLECTOR / SUB DIVISION OFFICER, PERNEM, GOA
Case No. 51 of 1 (Part Land) 1202
1. Anun Manohar Mandrekar, r/o Madhalawada, Barnabhat, Harmal, Pernem, Goa
.....Applicant
Vs
1. Jayashri Sahaed Mandrekar alias Jayashri S. Manjekar alias Zalem S. Mandrekar To, 1. Jayashri Sahaed Mandrekar alias Jayashri S. Manjekar alias Zalem S. Mandrekar, r/o H. No. 39, Madhalawada, Barnabhat, Harmal, Pernem, Goa 2. Sitaran Bhuva Mandrekar, r/o H. No. 99, Madhalawada, Harmal, Pernem, Goa
.....Respondents
PUBLIC NOTICE
Whereas, the above named applicant has applied for Partition of Holding bearing Survey No. 130 Sub Div No. 11 of Arambal Village of Pernem Taluka us 61 of the L.R.C. 1968 admeasuring an area of 1000 sq. mts. And whereas, the applicant issued notices to the above Respondents to return the above Respondents to be returned unserved to sender with postal remark 'Unknown, Insufficient Address, Party Expired, Not Known, etc' and return to sender.
And whereas applicant vide his/her affidavit dated 16/08/2022 has submitted that he/she has served notice to all the respondents by registered A/D however some of the notices returned unserved without serving by the postal department and therefore prayed for substitute service by publication on a local daily newspaper.
And whereas I am satisfied that this is a fit case for such publication under Order V Rule 20(A) of C.P.C. 1908.
Therefore notice is hereby given to the above respondents / their legal heirs to appear in this Court on 08/11/2022 at 10.30 a.m. either in person or through authorized agent to give their say in the matter falling which the petition will be determined and decided in your absence. This is under my hand and seal on this 27th day of September 2022.
Sd/- Deepak P. Vaingankar
Deputy Collector & SDO
Pernem Sub Division, Pernem, Goa

IN THE COURT OF JOINT MAMULATDAR - II OF BARDEZ
Mutation Case No. 82671 Village Salgaop
1. Tulshidas Tukaram Hamkar 2. Supriya Tulshidas Hamkar, both R/O H. No. 284, Chapora, Anjuna, Bardez, Goa
.....Applicants
Vs
1. Anjan Hamkar 2. Cavinata Palenkar alias Kashinath Palenkar alias Kashinath Bihku palenkar 3. Kamalakar K. Palenkar 4. Tukaram Hamkar alias Hamkar
.....Opponents

PUBLIC NOTICE
To The above named Opponents / Legal Heirs if any / interested parties if any
WHEREAS, the applicants Tulshidas Tukaram Hamkar and Supriya Tulshidas Hamkar, both R/O H. No. 284, Chapora, Anjuna, Bardez, Goa has applied for mutation under Section 96 of L.R.C. 1968, to include their names in the occupants column under Sy. No. 280/5 of Village Salgaop, Taluka Bardez, after deleting the existing name of Kashinath Krishna Parob Payekar as per Inventory Proceedings No. 44/2022/E dated 31/03/2022 passed in the Court of the Civil Judge Jr. Division at Mapusa, Goa.
AND WHEREAS, the notices in Form no. X were generated to be served to the party by registered A/D. Party was unserved with postal remark as unserved, insufficient address, party expired etc hence to be served through alternative means and so the notices are prayed to be served by way of publication in local newspaper.
AND WHEREAS, the applicant have prayed vide his application for substitute service, by publication of public notice in any one daily newspaper as required under Order V Rule 20(A) of C.P.C. as the applicant does not know the legal heirs and the addresses of the interested parties.
All the interested parties are hereby given the notice of the said mutation entry and called upon to submit to me their objections if any to the mutation entry within 15 days from the date of publication of this notice failing which the suitable order under the provision of L.R.C. shall be issued by the certifying officer.
Dated: 29/09/2022
Sd/- Bihku L. Gavas
Joint Mamulatdar II of Bardez, Mapusa, Goa

IN THE COURT OF THE DEPUTY COLLECTOR / SUB DIVISION OFFICER AT BARDEZ, MAPUSA GOA
CASE No. 15 / 50 / 2021 / part / land
1 Ashwin Janardhan Revikar, R/O H No 517, Gudem, Silvassa, Dadra and Nagar Haveli
.....Applicants
Vs
1 Estalina De sa, 2. Anthony D'souza, To, 1 Estalina De sa, 2 Anthony D'souza, 3 Dr. Auria Maria do sa A Aures De sa, 4 Telma De sa Pinto 5 Jose Cristovam Pinto Al R/O H No 508, Bardez Goa 6 Carmem D'sa Carvalho, 7. Francisco Carvalho Both R/O, G. Laxman Apartment, Azad Lane, Anchari (W) Mumbai 8 Rosy D'souza

PUBLIC NOTICE
WHEREAS, the above named applicant has moved an application to this Court for Partition of HIS/HER/THEIR/ITS share under section 61 of Land Revenue Code 1968 in respect of property surveyed under Survey No. 307/18 of Solim Village in Bardez Taluka admeasuring an area of 300 sq. mts. AND WHEREAS, applicant served the notices through Registered A/D to the Co-owners of the said survey number. AND WHEREAS, notices are returned back from the postal authority with the endorsement 'Insufficient Address, etc'. AND WHEREAS, the applicant has made an application on 27-Dec-2021 and prayed for service of summons by issuing Public Notice in any local daily under order V Rule 20(A) of the Civil Procedure Code, 1908 as the applicants has stated their inability to submit the detailed addresses of the above opponents and their legal heirs. AND WHEREAS, I am satisfied that this is a fit case for grant of such permission. NOW THEREFORE, notice is hereby given again to all the above opponents and all interested parties to appear on 07-Nov-2022 at 3.00 p.m. to file their say on the said date and time, failing which the matter will be heard and determined in their absence. Given under my hand and the seal of this Court this is the 19th day of September 2022.
Sd/- (Gurudas S. T. Desai)
Deputy Collector & SDO
Bardez, Mapusa - Goa

‘ग्लेनमार्क’तर्फे जागतिक हृदय महिना साजरा

■ टीम दैनिक हेराळ

कुळे, दि. ३ : लायन्स क्लब मिडटाऊन फोंडातर्फे मोले येथील लोकविश्वास प्रतिष्ठानच्या विशेष शाळेतील विद्यार्थ्यांसाठी चित्रकला स्पर्धेचे आयोजन करण्यात आले. याचबरोबर क्लबतर्फे ब्रिस्कट, चॉकलेट, टॉबेल्सचे वाटप सुमारे पंधरा विद्यार्थ्यांना करण्यात आले. एक सामाजिक उपक्रम म्हणून ग्रामीण भागात या कार्यक्रमाचे आयोजन करण्यात येत आहे, क्लबचे अध्यक्ष लक्ष्मीकांत परब यांनी यावेळी सांगितले.

चित्रकला स्पर्धेत प्रथम बक्षीस आरती पांडुरंग गावकर हिला, तर द्वितीय बक्षीस धीरज शांताराम वेळीप व तृतीय बक्षीस शिवानी गणेश चारी यांना प्राप्त झाले. यावेळी क्लबचे खजिनदार विवेकानंद नाडकर्णी, संचालक नीलेश नाईक, सत्यम परब, गणराज परब व शाळेचे प्रमुख निखिल नाईक व शिक्षक वर्ग उपस्थित होते.

पणजी, दि. ३ : नावीन्यपूर्ण, जागतिक फार्मास्युटिकल कंपनी ग्लेनमार्क फार्मास्युटिकल्स लिमिटेडने (ग्लेनमार्क), ३०० उच्च रक्तदाब जनाजगतीपर रॅली आणि ८००० हून अधिक उच्च रक्तदाब तपासणी शिबिरे आयोजित करून सप्टेंबर महिन्यात जागतिक हृदय महिना साजरा केला. कंपनीने देशभरातील ४२ शहरांमधील ८००० हून अधिक डॉक्टर आणि १०,००० आरोग्यसेवा व्यावसायिकांसह भागीदारी केली असून १० कोटीहून अधिक भारतीयोंपर्यंत पोहोचण्याचे कंपनीचे लक्ष्य आहे. देशभरातील विविध रुग्णालयांच्या संयुक्त विद्यमाने या रॅलीचे आयोजन करण्यात आले होते आणि उच्च रक्तदाब आणि त्याची विनंती आणि लक्षण याबद्दल

जागरूकता पसरविण्यावर भर देण्यात आला होता आणि त्यानंतर मोठ्या प्रमाणात उच्च रक्तदाब तपासणी शिबिरे घेण्यात आली होती. दिल्ली, कोलकाता आणि मुंबईत अशा २८ रॅली काढण्यात आल्या आहेत; तसेच चेन्नई आणि हैदराबाद मध्ये १३ जनाजगतीपर रॅली काढण्यात आल्या.

अशीच एक जनाजगतीपर मोहीम ग्लेनमार्कने असोसिएशन ऑफ फिजिशियन ऑफ इंडिया (आयपीए), इंडियन मेडिकल असोसिएशन (आयएमए) - मुंबई पश्चिम क्षेत्र आणि मालाड मेडिकल असोसिएशन यांच्या भागीदारीतून २५ सप्टेंबर रोजी सुचक हॉस्पिटल, मालाड, मुंबई येथे राबविण्यात आली. या प्रसंगी उत्तर मुंबईचे खासदार श्री गोपाल शेट्टी, लोकप्रिय नृत्यांगना आणि टेलिव्हिजन अभिनेत्री सुधा चंद्रन, एपीआय सरचिटणीस डॉ. आगम व्होरा, एमएमएचे विश्वस्त डॉ. अनिल सुचक, पद्मश्री पुरस्कार विजेते डॉ. शशांक जोशी, डॉ. के सी मेहता, एमएमएचे अध्यक्ष डॉ. राजेश जैन, एमएमएचे सरचिटणीस डॉ. नरेश दांडेकर, यांच्यासह इतर मान्यवर आणि ३०० डॉक्टर उपस्थित होते. या कार्यक्रमादरम्यान, ग्लेनमार्क ने साकारलेल्या जगातील पहिल्या हायपरटेंशन अवेअरनेस चिन्हाचे चे अनावरण करण्यात आले. वाटल्या उच्चरक्तदाबाबद्दल आणि त्या संदर्भात वेळेवर योग्य तपासणीच्या गरजेबद्दल जागरूकता निर्माण करण्याच्या उद्देशाने भारतातील ५०,००० आघाडीच्या डॉक्टरांनी सल्लामसलत करून हे चिन्ह विकसित आले असून एपीआय आणि हायपरटेंशन सोसायटी ऑफ इंडिया द्वारे समर्थित करण्यात आले आहे.

तिसवाडी प्राथमिक शिक्षक संघातर्फे गावकर यांचा सत्कार

■ टीम दैनिक हेराळ

पणजी, दि. ३ : तिसवाडी तालुका प्राथमिक शिक्षक संघ समिती, तिसवाडी गोवा यांच्यावतीने हल्लीच आयोजित केलेल्या एका सोहळ्यात गोवा राज्य प्राथमिक शिक्षक संघाचे अध्यक्ष, राज्य शिक्षक पुरस्कारप्राप्त प्रकाश गावकर यांचा शिक्षकी पेशातून निवृत्त झाल्याबद्दल नुकताच समितीचे अध्यक्ष सीताराम नाईक यांच्या हस्ते सत्कार करण्यात आला.

श्री. गावकर यांनी गेली ३० वर्षे सत्तरी सारख्या ग्रामीण भागात प्राथमिक शाळांमध्ये विद्यादानाचे कार्य केले आहे. गेल्या महिन्यात ते निवृत्त झाले. श्री. गावकर यांचे सहकार क्षेत्रातही भरीव योगदान आहे. श्री. गांवकर यांनी आपल्या जन्मगावच्या सुरल सत्तरी सारख्या



पणजी : प्रकाश गावकर यांचा सत्कार करताना सीताराम नाईक. सोबत तालुका प्राथमिक शिक्षक संघ समितीचे पदाधिकारी.

ग्रामीण भागातील तीन दशकांपूर्वीच्या परिस्थितीचे वर्णन केले. खडतर परिश्रमाने मिळविलेल्या शिक्षणाची समाजसेवेतून चीज झाल्याची भावना त्यांनी व्यक्त केली. माझ्याकडे शिकलेले विद्यार्थी आज वेगवेगळ्या क्षेत्रात कार्यरत असल्याचा अभिमान वाटतो. तिसवाडी तालुका शिक्षकांचा

या हृदय सत्कारासाठी मी सदैव तृणी राहिल असे ते यावेळी म्हणाले. तिसवाडी तालुका प्राथमिक शिक्षक संघ समिती अध्यक्ष सिताराम नाईक यांच्या हस्ते शाल, श्रीफळ व भेटवस्तू देऊन गावकर यांचा सत्कार करण्यात आला. यावेळी व्यासपिठावर गोवा राज्य प्राथमिक शिक्षक संघाच्या

कार्यकारीणी सदस्य दीप्ती गावस, तिसवाडी संघ समिती सचिव समिधा गावस व महिला समिती अध्यक्ष वर्षा मालवणकर, दीपिका कुडाळकर उपस्थित होत्या. श्री. गावकर यांच्या कार्याची माहिती व सूत्रनिवेदन वर्षा मालवणकर यांनी केले तर दीपिका कवळेकर यांनी आभार मानले.

फॉर्म नं. १	
जाहीर घोषणा	
(भातती दिवाळी आणि कुटुंबद्वारे)	
(नवसरा बंद करणे (लिक्विडेशन) प्रक्रिया) निम्नलिखित, २०१९ चे नियम ९२)	
मुक्ता इन्फ्रास्ट्रक्चर (इंडिया) प्रायव्हेट लिमिटेडच्या लाभाभागीया सक्षम येववार्करिता	
क्र. क्र.	तपशील
१.	कॉर्पोरेट कर्जदाराचे नाव
२.	कॉर्पोरेट कर्जदाराच्यावतीने तारीख
३.	प्राथमिक न्यायाधीश कॉर्पोरेट कर्जदाराने संपादन केलेली नोंदी/कलंक केले
४.	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक/सर्वातिल दलित ओळख क्रमांक
५.	कॉर्पोरेट कर्जदाराचे नोंदी/कलंक केलेल्या आणि प्रदान कालावधीचा (काही असल्यास) पत्ता
६.	दिवाळीची निलक्षण प्रक्रिया सुरुवात
७.	कॉर्पोरेट कर्जदाराची व्यवसाय बंद करणे (लिक्विडेशन) प्रक्रिया चालू केल्याची तारीख
८.	लिक्विडेशन मंजूर करणारा दिवाळीची व्यवसायबंदीचे नाव व नोंदी क्रमांक
९.	मंडळाकडे नोंदी केल्यावार्ता लिक्विडेटरा पत्ता व ईमेल
१०.	लिक्विडेटरीयन पत्रव्यवहार करण्यासाठी वापरावयाचा पत्ता व ईमेल
११.	दावे सादर करण्यासाठीची अंतिम तारीख

याद्वारे नोटीस देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई खंडपीठ यांनी मुक्ता इन्फ्रास्ट्रक्चर (इंडिया) प्रायव्हेट लिमिटेडचे लिक्विडेशन सुरू करण्याचा आदेश २९.०९.२०२२ रोजी दिला आहे.

मुक्ता इन्फ्रास्ट्रक्चर (इंडिया) प्रायव्हेट लिमिटेडच्या लाभाभागीया याद्वारे कळविण्यात येते की, त्यांनी पुराव्यासहितचे त्यांचे दावे वरील बाब क्र. १० मध्ये दिलेल्या पत्रव्यवहार लिक्विडेटरकडे २९.१०.२०२२ रोजी या व्यापारीचा सादर करावेत.

आर्थिक धनकांनी पुराव्यासहितचे त्यांचे दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावेत. सर्व इतर धनकांनी पुराव्यासहितचे त्यांचे दावे समक्ष, पोस्टाने किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतील. दाव्यांचे चुकीचे वा दिशाभूल करणारे पुरावे सादर केल्यास दंड लागू होईल.

सही :-
अनुप कुमार सिंग
लिक्विडेटर